

in certain cases they have trespassed into land which belongs to our country. That land is not disputed. What about those cases?

Mr. Speaker: Order, order. Such things continue as and when the disputes are settled. Next question.

Amendment to Factories Act, 1948

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*858. { **Shri Chuni Lal:**
Shri Ram Krishan Gupta:
Shri M. L. Dwivedi:
Sardar Iqbal Singh:
Shri Pramathanath
Banerjee:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 408 on the 28th February, 1961 and state:

(a) whether Government have since considered the proposal to amend the Factories Act, 1948 with a view to provide better safety arrangement in factories; and

(b) if so, with what result?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The proposals have been circulated to the various State Governments, All India Organisations of Employers and Workers, etc. for comments.

Shri Ram Krishan Gupta: What are the details of these proposals through which this Act will be amended?

Shri Abid Ali: The proposals are for better safety measures.

Shri T. B. Vittal Rao: The Estimates Committee, in its 84th report, has stated that the accident rate is increasing in the factories and better safety measures should be adopted. May I know what has happened to that recommendation and how far it has been implemented?

Shri Abid Ali: These proposals cover these points.

Shri Tangamani: The proposals for amending the Factories Act with a view to provide better safety arrange-

ments in factories have been circulated to the State Governments also and to the various organisations. May we know whether these proposals will be laid before the House in the form of a document, giving at least the main features?

Shri Abid Ali: On the basis of these proposals there will be comments from the State Governments and the organisations, and then we will formulate an amending Bill which will be brought forward here and discussed.

श्री रामसिंह भाई बर्मा : क्या श्रीमान् के सामने यह भी सुझाव आया है कि मीजूवा टेक्ट में जो सुरक्षा की व्यवस्था है उस पर प्रभाव कराने के लिये फैक्टरी इन्स्पेक्टरों का भी प्रभाव है, इसलिये देख रेख पूरी तरह नहीं हो पा रही है ?

श्री आबिद अली : यह सच है कि इन्स्पेक्टर ज्यादा होने चाहिये और इस बारे में लेबर मिनिस्टर्स से बर्बा भी की गयी थी, और कुछ कार्रवाई हो भी रही है ।

Shri K. N. Pande: What are the main items on which the decision of the State Governments have been sought in order to amend the Factories Act?

Shri Abid Ali: It will be difficult to give all the details here, because the matter is just in the initial stage.

Shri Ram Krishan Gupta: The hon. Minister just now said that this matter has been referred to the State Governments. May I know whether any State Government has sent its views so far?

Shri Abid Ali: We sent the proposals last month only.

Shri Tangamani: May I know whether certain recommendations made by the Chief Inspectors of Factories when they met at Hyderabad a few months ago will also be incorporated in these proposals?

Shri Abid Ali: Those also were considered.

Shri T. B. Vittal Rao: May I know when the amending Bill will be introduced? Can we expect it at the next session?

Shri Abid Ali: I doubt it.

Sale of Khadi through Panchayats and Panchayat Samitis

*860. **Shri Harish Chandra Mathur:** Will the Minister of Commerce and Industry be pleased to state:

(a) what steps are being taken to entrust the work of encouraging and assisting the production and sale of Khadi to Panchayats and Panchayat Samitis; and

(b) what is the reaction of Khadi and Village Industries Commission in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

While Panchayats and Panchayat Samities would not like to be burdened with all the work connected with the production and sale of Khadi, Panchayats have been specifically recognised as one of the several agencies to which funds will be given by the Khadi and Village Industries Commission. So far as its programme of integrated development (Naya morh) is concerned, the Commission intends to associate the Panchayats and Panchayat Samities with it. In this programme, Panchayats will be the recommending bodies for the organisation of Gram Ekais, while Panchayat Samities will be both the sponsoring, recommending as well as the planning bodies. Panchayats and Panchayat Samities will also assist the Commission and State Boards etc. in organising co-operative societies for the production and/or sale in their respective areas.

Shri Harish Chandra Mathur: May I know what exactly are the steps contemplated in this matter to bring

about effective co-ordination between the panchayati raj institutions and this organisation?

Shri Manubhai Shah: For effective co-ordination, the time is not yet ripe because the Panchayati institutions everywhere are still taking their foothold. But the Commission is already in touch with the State Boards and has issued instructions to the State Khadi Boards to get in touch with zilla parishads, panchayat samitis and local panchayats that if they organise this work, they will be given all assistance.

Shri Harish Chandra Mathur: Is the hon. Minister aware that at the last meeting of the Panchayati Sangh at Jaipur, everyone including the Chief Minister of Rajasthan expressed great dissatisfaction in this respect and called for an urgent need to bring about co-ordination and to bring in these panchayat institutions into play. May I know if since then any steps have been taken in the matter?

Shri Manubhai Shah: On this whole matter, no communication has been dressed by them to us. We on our side have been writing to all the State Governments that if any panchayati institutions want to undertake such work at the district level or zilla parishad level, they would be most welcome to do so.

Shri Ramanathan Chettiar: May I know whether any subsidy will be given to the panchayats and panchayat samitis in case they take up production of khadi?

Shri Manubhai Shah: There is general assistance to all institutions for manufacturing khadi.

Shri Palaniyandy: In view of the accumulation in the last two years of the second Plan period we are not in a position to purchase khadi as well as yarn. What steps are Government going to take in this regard?

Shri Manubhai Shah: It does not arise out of this question, because the panchayati samitis have hardly begun to function.